

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A. No.2333/1994
M.A. 1495/97

New Delhi this the 21st day of September, 1999

Hon'ble Smt.Lakshmi Swaminathan, Member (J)
Hon'ble Shri S.P.Biswas, Member (A)

(X)

1. All India Information Assistants' Association, Govt. of India Tourist Office, 88, Janpath, New Delhi.
(Through its General Secretary Shri G.S.Sachdev)

2. Shri G.S.Sachdev,
Govt. of India Tourist Office,
88, Janpath, New Delhi.

..Applicants

(By Advocate Shri C.Hari Shankar)

Versus

1. Union of India through the Secretary, Department of Tourism, Parivahan Bhawan, Parliament Street, New Delhi.

2. The Director General of Tourism, Department of Tourism, Parivahan Bhawan, Parliament Street, New Delhi.

3. Union of India through the Secretary Department of Personnel & Training, Ministry of Personnel, Public Grievances and Pensions, New Delhi.

4. Union Public Service Commission, through its Secretary, Dholpur House, Shahjahan Road, New Delhi.

5. Staff Selection Commission, Lok Nayak Bhawan, New Delhi.

6. Sh.Jagdish Chander, Asstt.Director, Department of Tourism, Parivahan Bhawan, Parliament Street, New Delhi.

7. Shri Bachan Lal, Information Assistant Govt. of India Regional Tourist Office, 88, Janpath, New Delhi.

..Respondents

(By Advocate Sh.S.M.Arif for Respondents 1-5)

(By Advocate Shri S.D.Kinra for R 6-7)

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri C.Hari Shankar, learned counsel on instructions from applicant No.2, who is present in Court seeks permission to withdraw the OA.

Permission to withdraw the OA is granted, OA is dismissed as withdrawn.

S.P.Biswas
(S.P.Biswas)
Member (A)

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)
Member (J)

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